# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 3111 TO BE ANSWERED ON 27.03.2025

#### NUMBER OF REGISTRATION UNDER e-SHRAM PORTAL

## 3111. # SHRI NEERAJ DANGI: SMT. RANJEET RANJAN:

Will the Minister of Labour and Employment be pleased to state:

- (a) the total number of unorganised sector workers registered under the e-Shram portal, with a State-wise, gender-wise and occupational category-wise breakdown;
- (b) the number of registered workers who have availed benefits under the social security schemes linked to the e-Shram portal;
- (c) whether Government has conducted assessments on the effectiveness of the e-Shram portal in improving access to welfare schemes and if so, the key findings of these assessments; and
- (d) the steps being taken to address challenges in the registration process and to achieve 100 per cent registration of unorganised sector workers?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26<sup>th</sup> August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 23<sup>rd</sup> March 2025, over 30.73 crore unorganised workers have already registered on eShram portal, with more than half of them being female (53.70%).

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State-wise, gender-wise and occupational category-wise, registration details are at Annexure I, Annexure II and Annexure III respectively.

In keeping with the vision of the Budget Announcement on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-"One-Stop-Solution" on 21<sup>st</sup> October 2024. eShram- "One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, thirteen (13) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY).

To evaluate the effectiveness of eShram portal, a third party evaluation/impact assessment of eShram has been taken up by the Quality Council of India (QCI).

Steps taken by the Ministry to address challenges in the registration process and increase awareness among unorganised workers include:

- i. Holding periodic review meeting with States/UTs.
- ii. Regular meeting with Common Services Centre (CSC).
- iii. To provide employment and skilling opportunities, eShram is integrated with National Career Service (NCS) and Skill India Digital Portal.

- iv. To facilitate enrolment under pension scheme, eShram is integrated with Pradhan Mantri Shram Yogi Maandan (PMSYM).
- v. To offer one-stop search and discovery of the Government schemes, eShram is integrated with myScheme portal.
- vi. SMS campaign to create awareness.
- vii. Social media platforms are also being used to spread awareness among workers to register on eShram. State Seva Kendras (SSKs) and services of Common Service Centres were onboarded to facilitate assisted mode registrations of unorganised workers.

viii. eShram is also onboarded on Unified Mobile Application for Newage Governance (UMANG app), to increase reach among the workers and provide registration/ update facility at the convenience of their mobile.

ix. To enhance the accessibility of the eShram portal, the Ministry of Labour and Employment launched multilingual functionality on the eShram portal on 7<sup>th</sup> January 2025, using the Bhashini platform. This enhancement now allows workers to interact with eShram portal in 22 Indian languages, improving accessibility and promoting inclusivity for all.

x. To make eShram and associated services, readily available to unorganized workers, the Ministry of Labour And Employment launched the eShram mobile application on 24<sup>th</sup> February 2025. This application provides real-time access to welfare schemes integrated with eShram, significantly improving accessibility and convenience.

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Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 3111 for 27.03.2025 regarding "Number of registration under e-Shram Portal".

States/UTs wise number of unorganised workers registered on eShram, as on 23<sup>rd</sup> March, 2025 is as under:

S.No.	State	Total Registrations
1	Andaman And Nicobar Islands	33,085
2	Andhra Pradesh	83,44,403
3	Arunachal Pradesh	2,04,987
4	Assam	76,35,682
5	Bihar	2,98,26,750
6	Chandigarh	1,86,504
7	Chhattisgarh	85,55,759
8	Delhi	35,31,874
9	Goa	77,907
10	Gujarat	1,19,67,347
11	Haryana	53,77,958
12	Himachal Pradesh	19,90,770
13	Jammu And Kashmir	35,78,863
14	Jharkhand	96,44,758
15	Karnataka	1,07,34,841
16	Kerala	60,28,554
17	Ladakh	33,994
18	Lakshadweep	2,819
19	Madhya Pradesh	1,87,05,240
20	Maharashtra	1,76,05,903
21	Manipur	4,56,324
22	Meghalaya	3,33,195
23	Mizoram	65,284
24	Nagaland	2,34,954
25	Odisha	1,35,72,023
26	Puducherry	1,91,451
27	Punjab	58,07,015
28	Rajasthan	1,46,20,022
29	Sikkim	42,989
30	Tamil Nadu	91,06,543
31	Telangana	44,89,343
32	The Dadra And Nagar Haveli And Daman And Diu	74,842
33	Tripura	8,90,278
34	Uttar Pradesh	8,38,43,449
35	Uttarakhand	30,68,392
36	West Bengal	2,64,45,491
	Total	30,73,09,593

### **Annexure -II**

Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 3111 for 27.03.2025 regarding "Number of registration under e-Shram Portal".

Gender wise number of unorganised workers registered on eShram, as on 23<sup>rd</sup> March, 2025 is as under:

S. No	Gender	Total Registrations
1	Female	16,50,36,836
2	Male	14,22,65,318
3	Others	7,439
	Total	30,73,09,593

Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 3111 for 27.03.2025 regarding "Number of registration under e-Shram Portal".

Occupation wise number of unorganised workers registered on eShram, as on  $23^{\rm rd}$  March, 2025 is as under:

S.No.	Occupation Sector	Total Registrations
1	Agriculture	16,00,99,572
2	Apparel	2,00,75,809
3	Automobile & Transportation	82,20,265
4	Banking, Financial Services & Insurance	44,590
5	Beauty & Wellness	20,56,350
6	Capital Goods & Manufacturing	64,27,016
7	Construction	2,77,80,873
8	Domestic and Household Workers	2,89,26,407
9	Education	51,65,235
10	Electronics & HW	49,91,440
11	Food Industry	14,23,562
12	Gem & Jewellery	10,14,437
13	Glass & Ceramics	2,86,805
14	Handicrafts & Carpets	23,22,682
15	Healthcare	34,33,149
16	Leather Industry Works	60,74,105
17	Mining	4,49,335
18	Miscellaneous	1,37,17,455
19	Musical Instruments	1,10,212
20	Office Administration & Facility Management	29,20,685
21	Organised Retail	87,770
22	Printing	4,95,423
23	Private Security	4,53,007
24	Professionals	8,13,602
25	Retail	23,45,280
26	Service	2,93,809
27	Textile & Handloom	2,04,322
28	Tobacco Industry	26,93,734
29	Tourism & Hospitality	41,78,855
30	Wood & Carpentry	2,03,807
	Total	30,73,09,593

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